

Form A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TOSHIBA GLOBAL COMMERCE SOLUTIONS (INDIA) PRIVATE LIMITED**

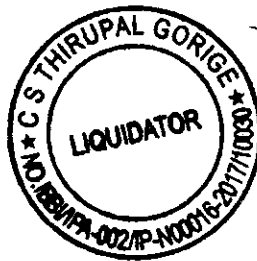
1	Name of corporate person	TOSHIBA GLOBAL COMMERCE SOLUTIONS (INDIA) PRIVATE LIMITED
2	Date of incorporation of corporate person	08/08/2012
3	Authority under which corporate person is incorporated/ registered	The Registrar of Companies-Mumbai, Maharashtra
4	Corporate identity number / limited liability identity number of corporate person	U74120MH2012PTC234273
5	Address of the registered office and principal office (if any) of corporate person	#1302, Tower-3, Indiabulls Finance Centre, Senapati Bapat Marg, Elphinstone Road (West), Mumbai MH 400013 IN
6	Liquidation commencement date of corporate person	16-03-2021
7	Name, address, email address, telephone number and the registration number of the liquidator	Mr. Thirupal Gorige, Insolvency Professional, having IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 No 87, 2nd Floor, 7th Main, 21 Cross, N.S. Palya, BTM layout 2nd Stage, Bengaluru 560076, India. Cell +91 94483 84064; LL 080-79634233 Email for correspondence: gthirupal@gmail.com
8	Last date for submission of claims	14 April 2021

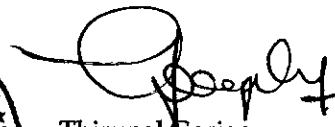
Notice is hereby given that TOSHIBA GLOBAL COMMERCE SOLUTIONS (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on 16th March 2021.

The stakeholders of TOSHIBA GLOBAL COMMERCE SOLUTIONS (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 14th April 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 18-03-2021
Place: Bangalore




Thirupal Gorige
Liquidator